

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 177, 178, 182, 183, 186 and 187 of 2013

Dated : 10th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 177 of 2013

**The Chief Financial Controller/Revenue, TNEB ... Appellant(s)
Versus
M/s Best Cotton Mills & Anr. ... Respondent(s)**

Appeal No. 178 of 2013

**The Chief Financial Controller/Revenue, TNEB ... Appellant(s)
Versus
M/s Spictex Cotton Mills & Anr. ... Respondent(s)**

Appeal No. 182 of 2013

**The Chief Financial Controller/Revenue, TNEB ... Appellant(s)
Versus
Super Sales India Ltd. ... Respondent(s)**

Appeal No. 183 of 2013

**The Chief Financial Controller/Revenue, TNEB ... Appellant(s)
Versus
M/s Aswin Textiles (P) Ltd. & Anr. ... Respondent(s)**

Appeal Nos. 186 and 187 of 2013

**The Chief Financial Controller/Revenue, TNEB ... Appellant(s)
Versus
Bannari Amman Spinning Mills Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. S. Vallinayagam

Counsel for the Respondent (s): Mr. Darpan K.M.

ORDER

The learned counsel for the Appellant has already filed his Written Submissions. The learned counsel for the Respondent is filing his Written Submissions today in the Registry after serving copy on the other side.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt